

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-2707
ANSWERED ON - 11/08/2021

DEATHS DUE TO DRUG ABUSE

2707 # .SHRI DIGVIJAYA SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of persons died due to drug abuse from 2017 to 2021, year-wise and State-wise details thereof;
- (b) the details of age-groups of the persons died due to drug abuse during the above mentioned period; and
- (c) the steps taken by Government in order to resolve the matters related to drug abuse?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) and (b) State/UT wise and Age-wise number of deaths due to drug overdose during 2017-2019, as available and provided by National Crime Records Bureau (NCRB), Ministry of Home Affairs is attached at **Annexure-A**.

(c) The steps taken by Government in order to resolve the matters related to drug abuse are as under:

(i) Ministry of Social Justice and Empowerment implements the scheme of National Action Plan for Drug Demand Reduction (NAPDDR), under which financial assistance is provided to NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centres (ODIC) and Addiction treatment facilities (ATFs) in Government Hospitals'. 380 IRCA Centres are being financially assisted by the Ministry for treatment and rehabilitation of Drug Addicts in all over India.

(ii) The Ministry has launched Nasha Mukta Bharat Abhiyaan (NMBA) in 272 identified vulnerable districts with an aim to create awareness about ill effects of substance abuse among the youth, with special focus on higher education institutes, university campuses and schools and reaching out into the community and concerned States/ UTs have been directed to launch their NMBA.

(iii) Under Community Based Peer-Led Intervention (CPLI), focus has been placed on vulnerable and at risk children and adolescents in the community. Under the project, children aged between 10 to 18 years, are enrolled as peer educators, who would in turn engage children in the community in awareness generation and life skills activities. A total of 60 CPLI Centre has been set up with financial support by the Ministry.

(iv) The Outreach and Drop In Centres (ODICs) provide safe and secure drop-in space for substance users in the community. These centres have the provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependents. A total of 93 ODIC Centre has been set up with financial support by the Ministry.

(v) Government is ensuring better coordination between central and state drug law enforcement agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India. This coordination has strengthened with the establishment of 04-tier Narco Coordination Centre (NCORD) mechanism and regular meeting of Joint Coordination Committee.

(vi) NCPCR has formulated a Joint Action Plan on Prevention of Drug and Substance use among children and illicit trafficking which was launched on 08.02.2021.

State/UT-wise and Age-wise number of deaths due to Drug Overdose during 2017

Sl. No.	State/UT	below 14 years	14 and above – below 18 years	18 and above – below 30 years	30 and above – below 45 years	45 and above – below 60 years	60 years & above	Total
1	Andhra Pradesh	0	0	3	3	1	1	8
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	0	0	4	6	1	1	12
5	Chhattisgarh	0	0	0	0	1	2	3
6	Goa	0	0	0	0	1	0	1
7	Gujarat	1	0	9	10	7	4	31
8	Haryana	1	1	13	21	13	3	52
9	Himachal Pradesh	0	0	1	0	0	0	1
10	Jammu & Kashmir	0	0	1	1	1	0	3
11	Jharkhand	0	4	0	2	4	1	11
12	Karnataka	1	1	8	30	28	13	81
13	Kerala	3	0	5	9	14	20	51
14	Madhya Pradesh	4	1	5	4	5	0	19
15	Maharashtra	3	2	15	21	18	8	67
16	Manipur	0	0	7	5	2	0	14
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	20	11	0	0	31
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	0	8	1	3	0	12
21	Punjab	2	1	38	25	4	1	71
22	Rajasthan	10	3	29	53	23	7	125
23	Sikkim	0	0	3	1	0	0	4
24	Tamil Nadu	0	0	6	19	13	10	48
25	Telangana	1	0	0	0	0	0	1
26	Tripura	0	0	1	0	0	0	1
27	Uttar Pradesh	1	10	23	33	13	4	84
28	Uttarakhand	1	0	0	2	0	0	3
29	West Bengal	0	0	2	1	0	1	4
	Total (States)	28	23	201	258	152	76	738
30	A & N Islands	0	0	0	1	0	0	1
31	Chandigarh	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	1	0	3	0	2	0	6
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
	Total (UTs)	1	0	3	1	2	0	7
	Total (All India)	29	23	204	259	154	76	745

State/UT-wise and Age-wise number of deaths due to Drug Overdose during 2018

Sl. No.	State/UT	below 14 years	14 and above – below 18 years	18 and above – below 30 years	30 and above – below 45 years	45 and above – below 60 years	60 years & above	Total
1	Andhra Pradesh	1	0	4	5	8	1	19
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	1	0	4	8	3	0	16
5	Chhattisgarh	0	4	12	2	1	1	20
6	Goa	0	0	1	0	0	0	1
7	Gujarat	0	1	8	15	7	1	32
8	Haryana	0	3	27	34	16	6	86
9	Himachal Pradesh	0	0	11	3	0	0	14
10	Jammu & Kashmir	0	0	2	1	1	0	4
11	Jharkhand	1	1	3	9	8	3	25
12	Karnataka	1	0	8	20	36	26	91
13	Kerala	0	0	2	6	5	6	19
14	Madhya Pradesh	3	1	16	35	20	2	77
15	Maharashtra	3	2	5	7	7	4	28
16	Manipur	0	0	13	8	0	0	21
17	Meghalaya	0	0	0	1	0	0	1
18	Mizoram	0	0	6	10	2	0	18
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	0	1	3	2	2	0	8
21	Punjab	0	0	53	22	2	1	78
22	Rajasthan	3	2	30	46	42	30	153
23	Sikkim	0	0	2	1	0	0	3
24	Tamil Nadu	0	0	2	23	17	4	46
25	Telangana	0	0	0	0	0	0	0
26	Tripura	0	1	0	0	1	0	2
27	Uttar Pradesh	2	8	24	27	19	8	88
28	Uttarakhand	1	0	0	1	4	0	6
29	West Bengal	0	0	1	4	1	2	8
	Total (States)	16	24	237	290	202	95	864
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	1	1	0	2
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	0	1	5	3	0	9
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
	Total (UTs)	0	0	1	6	4	0	11
	Total (All India)	16	24	238	296	206	95	875

State/UT-wise and Age-wise number of deaths due to Drug Overdose during 2019

Sl. No.	State/UT	below 14 years	14 and above – below 18 years	18 and above – below 30 years	30 and above – below 45 years	45 and above – below 60 years	60 years & above	Total
1	Andhra Pradesh	1	0	7	25	8	6	47
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	0	4	2	4	3	0	13
5	Chhattisgarh	2	0	5	13	4	0	24
6	Goa	0	0	0	0	0	0	0
7	Gujarat	2	4	11	12	15	5	49
8	Haryana	0	0	8	3	2	0	13
9	Himachal Pradesh	0	0	3	1	0	0	4
10	Jammu & Kashmir	0	0	2	1	0	0	3
11	Jharkhand	0	0	6	6	7	1	20
12	Karnataka	3	1	11	17	24	11	67
13	Kerala	0	0	2	4	7	4	17
14	Madhya Pradesh	1	2	8	16	12	5	44
15	Maharashtra	0	0	2	2	2	1	7
16	Manipur	0	4	10	10	0	0	24
17	Meghalaya	0	0	2	0	0	0	2
18	Mizoram	0	0	11	11	0	0	22
19	Nagaland	0	0	1	2	0	0	3
20	Odisha	0	0	3	4	25	9	41
21	Punjab	0	0	31	12	2	0	45
22	Rajasthan	0	0	10	14	23	13	60
23	Sikkim	0	0	1	0	0	0	1
24	Tamil Nadu	0	0	18	44	37	9	108
25	Telangana	0	0	0	1	0	0	1
26	Tripura	0	0	2	0	0	0	2
27	Uttar Pradesh	1	5	21	19	15	3	64
28	Uttarakhand	0	0	0	1	1	1	3
29	West Bengal	0	0	0	0	0	0	0
	Total (States)	10	20	177	222	187	68	684
30	A & N Islands	0	0	0	1	0	0	1
31	Chandigarh	0	0	2	3	2	0	7
32	D&N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi UT	0	3	3	3	1	2	12
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
	Total (UTs)	0	3	5	7	3	2	20
	Total (All India)	10	23	182	229	190	70	704

Source: 'Accidental Deaths and Suicides in India' as per data provided by States/UTs
'Acc

Source: